

13.32½ hrs.

**STANDING COMMITTEE ON  
TRANSPORT AND TOURISM**

**Seventeenth Report**

[English]

SHRI A CHARLES (Trivandrum) I beg to lay the Seventeenth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Transport and Tourism on the National Highways (Amendment) Bill, 1995

13.33 hrs.

**STANDING COMMITTEE ON  
TRANSPORT AND TOURISM**

**Evidence**

[English]

SHRI A CHARLES (Trivandrum) I beg to lay on the Table a copy of the Evidence tendered before the Department Related Parliamentary Standing Committee on Transport and Tourism on the National Highways (Amendment) Bill, 1995

13 33½ hrs.

[English]

**BUSINESS OF THE HOUSE**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK ) with your permission Sir, I rise to announce that Government Business during the week commencing 29th May, 1995 will consist of -

1 Consideration and passing of -

- (a) The National Highways (Amendment) Bill, 1995
- (b) The Representation of the People (Amendment) Bill, 1995

2 Consideration of any item of Government Business carried over from today's Order Paper

3 Consideration and passing of the following Bills as passed by Rajya Sabha -

- (a) The Delhi Rent Bill 1994
- (b) The Wakf Bill, 1993
- (c) The Assam University (Amendment) Bill, 1994

(d) The Maternity Benefit (Amendment) Bill, 1995

(e) The Workman's Compensation (Amendment) Bill, 1994

(f) The Criminal Law (Amendment) Bill, 1995

4 Discussion on the Resolution regarding Draft Agriculture Policy

[Translation]

SHRI ASTBHUJA PRASAD SHUKLA (Khalilabad) Mr Deputy Speaker, Sir, following items should be included in the list of Business for the next week

- 1 Ghosi to Ghanghata road via Mehraivat Khalilabad should be given approval and declared a National Highway
- 2 Reconstruction of the damaged road between Deputyganj and Chhavan and in view of the heavy traffic on it, it should be declared a National Highway

DR SATYANARAYAN JATIYA (Ujjain) Mr Deputy Speaker, Sir, following two items should be included in the list of Business for next week -

- 1 All the national highways traversing Madhya Pradesh should be repaired and Indore-Ujjain-Agar-Susner, Soyad-Jhalavad-Kota-Jaipur should be linked with Delhi through roads and alongwith it Indore-Ratlam-Mandsaur-Neemach-Chittorgarh Ajmer-Jaipur should be declared national highway and construction should be started accordingly
- 2 A new passenger train should be introduced from Indore to Jodhpur via Ujjain Jaipur on the Indore-Ujjain-Nagda-Kota-Sawaimadhopur-Jaipur Jodhpur broadgauge railway line and passenger trains should be introduced on Ratlaam-Badnagar-Indore metregauge railway line and between Indore and Ujjain to facilitate the public

MAJ GEN (RETD) BHUWAN CHANDRA KHANDURI (Garhwal) Mr Deputy Speaker, Sir, I would like to make a submission that following items should be included in the list of Business for the next week -

- 1 There is no means of transport in backward hilly areas of Uttranchal There is an urgent need to review and relax the rules of Planning Commission to set up hospitals, bank, post-offices etc in that region It should be debated comprehensively
- 2 Scarcity of drinking water in Pauri Garhwal and Chamoli districts of Garhwal division

SHRI RAM PRASAD SINGH (Bikramganj) Mr Deputy Speaker, Sir, I would like to make a submission that following items should be included in the list of Business for next week